

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1432
ANSWERED ON:03.03.2006
ALLOTMENT OF FLATS BY DDA
Muqueem Shri Mohammed; Sajjan Kumar Shri

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Delhi Development Authority have assessed the number of flats required for the entire population of Delhi at present and as per the census conducted in 1981, 1991 and 2001;
- (b) if so, the actual demand and supply of DDA flats during the above period;
- (c) the details of schemes launched by DDA to bridge the gap between demand and supply;
- (d) the number of persons who are in the waiting list at present for allotment of DDA flats under various schemes, scheme-wise; and
- (e) the time by which these persons are likely to be provided flats?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(c): The information is being collected and will be laid on the Table of the Sabha.

(d): DDA has informed that there is a backlog of waiting registrants in the three Housing Schemes launched in 1979, 1989 and 1996, as under:

Scheme	Total
New Pattern Registration Scheme, 1979	8327
Ambedkar Awas Yojna, 1989	2771
Janta Housing Registration Scheme, 1996	2488
Total	13586

(e): The DDA has a target to clear the backlog of waiting registrants by the end of 2006, through allotment of flats already constructed on provision of basic amenities, flats available due to surrender/ cancellation and construction of additional flats.